

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : TCP/84/2016

NAME OF THE PETITIONER(S) : K. B. Vijay

NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others

UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Dmtiice For K.Goutham Kumar	Counsel for Petitioner	<u>Dmtiice</u>
2).	M.K.PREETHA for KSL & co.	Counsel for Respondents 1,3,4 & 5	<u>M.Pri+Co</u>

ORDER

Counsel for petitioner present. Counsel for respondents present and prayed for time to make submissions in CA 1/2012 and CA 1/2014 stating that the senior counsel could not attend the Tribunal as he is held up at the High Court of Madras. Time is enlarged at request. Put up on 23.01.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc